(d) and fe) As per CCS (Conduct) Rule 1964 no Government servant shall resort to or in any way abet any form of strike or coercion or physical duress in connection with any matter pertaining to his service or the service of any other Government Servant. These rules apply *mutatis-mutandis* to employees of Kendriya Vidyalayas Sangathan.

Foundation grant to Manipur University

- 199. SHRI RISHANG KEISHINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether Manipur University has ever been granted Foundation grant since its establishment;
 - (b) if not, the reasons therefor; and
- (c) whether Government would consider extending such a grant to the university?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) to (c) According to the information furnished by the University Grants Commission (UGC), the Commission does not have any scheme for providing foundation grant to the universities. However, UGC is releasing the admissible grants to Manipur University under its various plan schemes and an amount of Rs. 245.70 lakhs was released to Manipur University as general development grant during IX Plan Period.

Deputation ists in SAI

- *200. SHRI RAJNATH SINGH'SURYA': Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:
- (a) the names and details of the deputationists presently working in the Sports Authority of India;
- (b) how many of them have been given extension and how many times; and
- (c) how many of them are the spouses/sons etc. of the senior officers? THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI P. RADHAKRISHNAN): (a)The details are indicated in Statement (See below).